

Ashok Kumar Bhatia  
vs.  
Shri. Chaudhary

18/06/20

At report, matter is taken up  
at 11:30 am.

Ph. Sh. Prasant-Divya, ed  
Council for the complaint.  
through etc  
Hesed. passed.

Let reply be called from  
the concerned SHO on  
the following points :-

① Whether the complaint  
discloses commission of an  
cognizable offence? If

Yes

② Why FIR has not been registered?

Reply be filed before next date of hearing.

Put up on 22/06/20

at 11.30 am for further

proceeding:

①

(BABITA PUNYA)

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18/06/20